

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-515**  
IB-2454/ND/2019  
IA-4260/2023

**IN THE MATTER OF:**

Value First Digital Media Pvt. Ltd.

....Applicant

**Vs.**

Nascent Communication Pvt. Ltd.

.....Respondent

**SECTION**

U/s 9 IBC CIRP

**Order delivered on 11.09.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

List this matter before the Regular Bench on **16.10.2023**.

**Sd/-**

**(RAHUL BHATNAGAR)  
MEMBER (T)**

**Sd/-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (J)**